

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2015

Dated: 13th October, 2017

In the matter of:

**EMCO Energy Ltd.
(Now known as GMR Warora Energy Ltd.)**

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on
04.12.2017.

PS/ Court Master

mk/vt